

ITEM NO.42

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 464/2024

DR. SUKRIT NANDA M.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

FOR ADMISSION and IA No.157644/2024-GRANT OF INTERIM RELIEF)

WITH

W.P.(C) No. 491/2024 (X)  
(IA No. 172056/2024 - EX-PARTE STAY)

Date : 14-08-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. P.B. Suresh, Sr. Adv.  
Mr. Vipin Nair, AOR  
Ms. M.b.ramya, Adv.  
Mr. Nikhil A. Menon, Adv.  
Mr. Mohd Aman Alam, Adv.  
Mr. P.b.sashaankh, Adv.  
Mr. Aditya Narendranath, Adv.

For Respondent(s) Mr. Dushyant Parashar, AOR  
Mr. Manu Parashar, Adv.  
Mr. Dinesh Pandey, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the Petitions on 20 August 2024.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR